	2	н	S.No							
Total	A Raghavendra Rao & Associates	Govind Reddy And Yashodamma	Name of the Creditors							
	24.06.2025	25.06.2025	Date of Receipt	Details of			196 195			31
4,70,66,079.00	8,85,000.00	4,61,81,079.00	Amount Claimed	Details of claim Received Details of claim admitted		List of Operationa	List of Creditors As on 09.07.2025	Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025	Name of the Corporate Debtor: Venkat Estates Private Limited	ANNEXURE-8
4,70,66,079.00	8,85,000.00	4,61,81,079.00.	Amount of Claim Admitted		or Garage	List of Operational Creditors (Otherthan workmen and employees and Government Dues)				
1	8,85,000.00 Form B Service to CD	Form B - Land Owner	Amount Nature of Claim covered by guarantee							
	No	[*]	Amount covered by guarantee			and employ				
	No	[*]	Whether Related Party			ees and G				
	0	0	% of Voting Share	3		overnr		8/BB/2	ited	
	0	0	Amount of Contingent claim			nent Dues)		025		
	0	0	Amount of any mutual dues, that may be set off							
	0	0	Amoun t of claim under verifica tion		(					
	CD - Consultation Services	[*] Land Owner (LO) is the party to the Joint Development Agreement (JDA) signed by Corporate Debtor (CD) and LO	Remarks if any		Amount in Rupees)	•				

For Venkat Estates Private Limited
The Company Under SIRP

CS Raghunaeran Krishnasamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025